

Seri
No. or
OrderDate of
Order

Order with Signature

7.8.02

Non appears for the applicant despite repeated calls. This being an year old matter of 1995, cannot be allowed to drag on indefinitely.

Heard Shri R.C.Rath, Addl.

Standing Counsel for the Railways.

Shri Rath has filed a Memo enclosing thereto a copy of letter dated 2.8.2002

of the Senior Divisional Personnel Officer, S.E.Railway, Kharagpur, stating that the applicant had retired from service w.e.f. 31.7.1996 as Road Roller Driver and that he has received all settlement dues due to him. In view of this fact, the prayer of the applicant for regularisation as Road Roller Driver has become infructuous. Accordingly, we dismiss this O.A. as infructuous.

No costs.

S. K. Hazra
MEMBER (ADMINISTRATIVE)

I. Kanorajan Chaudhary
MEMBER (JUDICIAL)

for hearing.

Documents to be produced by the respondent.

Reb
11/3

B. roch

For hearing.

Documents to be produced by Plg. Counsel.

Reb
11/3

B. roch

Free copies

of order
date 7-8-02
may be

handed over to
counsel for
both sides.

Reb
28/8

28/8/02
So